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about 130 educable tet-  
arded children between 6  
and 15 years of age with  
the I. Q. ranging between  
50 and 75 has been set up.  
Other units will be added  
gradually.

(4) National Centre for the Or-  
thopaedically Handicapped To be Chosen

A Committee has been appoint-  
ed by the Government of  
India's Resolution to sug-  
gest suitable blue print.

#### Termination of Service of Assistant Inspectors of Works of Western Railway

4020. SHRI HUKAM CHAND  
KACHWAI: Will the Minister of  
RAILWAYS be pleased to state:

(a) the reasons why the services of  
some senior Assistant Inspectors of  
Works of the Western Railway were  
terminated, whereas juniors were al-  
lowed to work as A.I.O.Ws;

(b) whether it is a fact that now  
when they have been absorbed as  
APWIs, on the Northern Railway,  
they are treated as new recruits and  
are being denied the benefits of their  
previous services, whereas juniors to  
them are being treated as serving em-  
ployees;

(c) if so, the reasons therefor;

(d) whether the question of con-  
doning their break in services (caus-  
ed due to Administration error) is  
being considered; and

(e) if not, the reasons thereof?

THE MINISTER OF RAILWAYS  
(DR. RAM SUBHAG SINGH): (a)  
to (c). Due to completion of works  
certain Assistant Inspectors of Works  
on the Western Railway were declar-  
ed surplus. They were offered al-  
ternative posts of Clerks initially  
which juniors among them accepted  
whereas seniors did not accept. Hence  
the seniors were discharged. The

juniors who accepted alternative ap-  
pointment plus 3 more juniors who  
brought "Stay" orders from the Court  
for their continuance as Assistant  
Inspector of Works thus continued in  
service whereas the seniors suffered  
"discontinuity of service". As the  
orders provide that those having dis-  
continuity of service are not eligible  
for the benefit of their previous ser-  
vice on absorption against alterna-  
tive posts, the discharged Assistant  
Inspectors of Works cannot be allow-  
ed the benefit of past service on their  
employment subsequently, whereas  
their erstwhile juniors who maintain-  
ed the continuity of service have had  
to be extended the benefits as normal-  
ly admissible under the rules.

(d) and (e). Do not arise in view  
of the position explained against parts  
(a) to (c).

#### Training of Assistant Permanent Way Inspectors

4021. SHRI HUKAM CHAND  
KACHWAI: Will the Minister of  
RAILWAYS be pleased to state:

(a) the reason why the condensed  
course for the training of Assistant  
Permanent Way Inspectors fixed for 6  
months according to the decision of  
the Railway Board is being extended  
to 10 months on the Northern Rail-  
way, which will result in disadvantage  
to the APWIs, having discontinuity of  
service;

(b) whether these APWIs. having discontinuity of service will be entitled to all the privileges like T.A., increments etc. and they will be treated as serving employees during the increased training period; and

(c) if not, the reasons therefor?

**THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH):** (a) The syllabus of six months condensed course of training for the posts of Assistant Permanent Way Inspectors initially drawn up by the Northern Railway did not cover effectively some important aspects of modern high speed track, mechanical maintenance of track, planning and execution of track renewals etc. It was, therefore, decided by the Railway to increase the condensed course of training from six to ten months. However, the Railway has since been asked to reduce the period of training for future batches by so adjusting the training course as to cover all aspects within six months.

(b) No.

(c) Surplus staff with discontinuity of service are treated as direct recruits from the open market during the training period before being put in charge of working posts in the alternative employment.

**Refreshment Room|Restaurant at Ranchi Road Station (Eastern Rly.)**

**4023. SHRI MADHU LIMAYE:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a complaint that there is no Refreshment Room|Restaurant at Ranchi Road Station (Eastern Railway);

(b) if so, whether Government propose to set up one for the benefit of travellers; and

(c) if not, the reason therefor?

**THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH):** (a) Yes.

(b) No.

(c) A Refreshment Room was functioning at Ranchi Road Station until recently but the contractor working it gave it up due to insufficiency of custom. A Refreshment Room is alternatively being provided at Barkakana station as this location is likely to attract more custom and thus serve the needs of passengers better. Arrangements for sale of tea, biscuits etc. are, however, provided at Ranchi Road for the convenience of passengers.

**ग्रान्दोलनों के कारण रेलवे सम्पत्ति को हानि**

**4023. श्री बाल्मीकी चौधरी :** क्या रेलवे में यह बताने का कृपा करेंगे कि :

(क) वर्ष 1968-69 तथा 1969-70 में अब तक के विभिन्न ग्रान्दोलनों में कितने रेल इंजन, स्लैब्स तथा रेलवे लाइनें नष्ट हुईं. और

(ख) उक्त ग्रान्दोलनों के कारण अनुमानतः कितनी हानि हुई है ?

**रेलवे मंत्री (डा० राम सुभग सिंह) :**

(क) 1968-69 और 1969-70 (बून, 1969 तक) के दौरान विभिन्न ग्रान्दोलनों में 16 इंजन और 214 स्लैब्स तथा 11 ग्रामिक रूप से क्षतिग्रस्त / नष्ट हुईं ।

(ख) इन ग्रान्दोलनों के कारण रेल सम्पत्ति को अनुमानतः 20 लाख रुपये की क्षति हुई है । इसमें ऊपर भाग (क) में उल्लिखित चल-स्टॉक की हुई लगभग 17.5 लाख रुपये की क्षति भी शामिल है ।

**D.S. Office at Samastipur (N.E. Rly.)**

**4024. SHRI D. N. TIWARY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is likely to be any savings due to the introduction of Divisional Superintendent System and placing the Divisional Superintendent's Office at Samastipur; and